HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 19^{TH} DECEMBER, 2025 AT 03.00 P.M. (SECOND SITTING).

I. <u>LEGISLATIVE BUSINESS.</u>

(i) (Bills to be introduced)

1.	The Haryana Technical Education Guest Faculty (Security of Service) Amendment Bill, 2025	A MINISTER	to introduce the Haryana Technical Education Guest Faculty (Security of Service) Amendment Bill.
2.	The Haryana Housing Board (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Housing Board (Amendment) Bill.
3.	The Haryana Private Universities (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Private Universities (Amendment) Bill.
4.	The Haryana Abadi Deh (Vesting, Recording and Resolving of Ownership Rights) Bill, 2025	A MINISTER	to introduce the Haryana Abadi Deh (Vesting, Recording and Resolving of Ownership Rights) Bill.
5.	The Haryana Shops and Commercial Establishments (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Shops and Commercial Establishments (Amendment) Bill.
6.	The Haryana Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Amendment) Bill.

(ii) (Bills for consideration and passing)

1.	The Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
2.	The Haryana Shri Mata Sheetla Devi Shrine (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Shri Mata Sheetla Devi Shrine (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
3.	The Haryana Shree Mata Bhimeshwari Devi Mandir (Ashram), Beri Shrine (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Shree Mata Bhimeshwari Devi Mandir (Ashram), Beri Shrine (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

4.	The Haryana Antrarashtriya Gita Jyanti Mela Authority (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Antrarashtriya Gita Jyanti Mela Authority (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
5.	The Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
6.	The Haryana Municipal Corporation (Amendment) Bill, 2025	A MINISTER	to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
7.	The Haryana Panchayati Raj (Second Amendment) Bill, 2025	Smt. Pooja, M.L.A.	to move that this House disapproves the Haryana Panchayati Raj (Amendment) Ordinance, 2025 (Haryana Ordinance No. 3 of 2025), as promulgated by the Governor of Haryana on 28th October, 2025.
		A MINISTER	to move that the Haryana Panchayati Raj (Second Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
8.	The Haryana Municipal Bill, 2025	A MINISTER	to move that the Haryana Municipal Bill be taken into consideration at once;
	2023		Also to move that the Bill be passed.

II. NO-CONFIDENCE MOTION AGAINST THE COUNCIL OF MINISTERS.

The Speaker admitted the notice of No-Confidence Motion against the Council of Ministers received on 18th December, 2025 from Dr. Raghuvir Singh Kadian, MLA, Shri Chander Mohan, MLA, Shri Aftab Ahmed, MLA, Shri Bharat Bhushan Batra, MLA, Shri Devender Hans, MLA, Shri Nirmal Singh Mohra, MLA, Smt. Geeta Bhukkal, MLA, Shri Mandeep Chatha, MLA, Shri Bharat Singh Beniwal, MLA, Smt. Shalley Chaudhary, MLA, Mohd. Israil, MLA, Shri Paramvir Singh, MLA, Shri Gokul Setia, MLA, Shri Aditya Surjewala, MLA, Shri Balwan Singh Doulatpuria, MLA, Shri Naresh Selwal, MLA, Shri Chander Parkash, MLA, Shri Rajbir Fartia, MLA, Shri Jarnail Singh, MLA, Smt. Pooja, MLA, Smt. Renu Bala, MLA, Shri Kuldeep Vats, MLA, Shri Raghubir Tewatia, MLA, Smt. Shakuntla Khatak, MLA, Smt. Manju Choudhary, MLA, Shri Akram Khan, MLA, Shri Ashok Kumar Arora, MLA, Shri Induraj Singh Narwal, MLA, Shri Jassi Petwar, MLA, Shri Balram Dangi, MLA, Shri Mamman Khan, MLA, Shri Vikas Saharan, MLA and Shri Ram Karan, MLA in the following terms—

"We move a motion expressing want of confidence in the Haryana Ministry headed by Shri Nayab Singh, Chief Minister."

CHANDIGARH: THE 18TH DECEMBER, 2025. RAJIV PRASHAD, SECRETARY.